NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/651/IB/2017

NAME OF THE PETITIONER

: T.C. MOOSA

NAME OF THE RESPONDENT

: KARISMAA FOUNDATIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VAIBHAV
Counsel for respondents

2.

R. J. RADHIKA

COUNSEL FOR OPERATIONAL CREDITOR (APPLICANT)

ORDER

Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk